

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

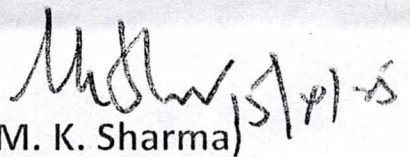
Subject: Continuation of services of Ms. Subhiksha Thakur, Telephone Operator.

ORDER

No. 1531 of 2025/RG/NG- 471(I) dated: 15-10-2025

Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, duly approved by Hon'ble the Chief Justice, the appointment of Ms. Subhiksha Thakur D/O Rajesh Singh R/O 73/6, Gopinath Vihar, Udheywala, Bohri, Jammu as Telephone Operator made vide High Court Order No. 832 of 2024/RG/NG-444(I) dated 25-07-2024 is hereby treated as valid and she is allowed to continue on the post of Telephone Operator.

By Order.

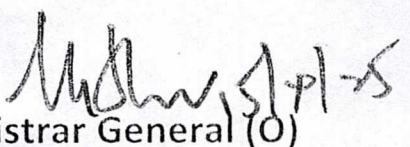

(M. K. Sharma)

Registrar General (O)

No. 66173-07 of 2025/RG/NG Dated: 15-10-2025

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- ✓ 5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
4. Registrar (Recruitment), High Court Main Wing, Jammu
5. Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information
6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
6. Accounts Officer, High Court Wing, Jammu for information and necessary action.
7. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
8. Ms. Subhiksha Thakur D/O Rajesh Singh R/O 73/6, Gopinath Vihar, Udheywala, Bohri, Jammu for information.
9. Order Book.


Registrar General (O)